



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23th January, 2023

NOTICE

Please take notice that the following matters listed in Court-III on 24.01.2023 will not be taken up. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) No. 69 of 2021 (PH)	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr. With	24.01.2023	25.01.2023
2.	Comp. App. (AT) No. 70 of 2021 (PH)	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr. With	24.01.2023	25.01.2023
3.	Comp. App. (AT) No. 71 of 2021 (PH)	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd. With	24.01.2023	25.01.2023

4.	Comp. App. (AT) No. 73 of 2021 (PH)	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Ors.	24.01.2023	25.01.2023
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By order of Hon'ble Chairperson

-Sd/-

Registrar